

some time for an increase in coal price. The representations of the Industry in this regard are still under consideration.

(d) Production of coal during the Third Five-Year Plan is to be increased from 60 million tons a year to 97 million tons. Government are taking necessary steps not only to facilitate the achievement of this target but even to exceed it if possible. Several measures are under contemplation in this connection which will be decided in the next few weeks. Necessary foreign exchange is also being provided to enable the industry to import more plant and machinery for increase in production.

**Diploma of Mining of Bagha Mining School, Dhanbad**

\*324. **Shri P. R. Chakraverti:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government are aware that the students of the reorganised Mining Class of Bagha Mining School, Dhanbad have gone on general strike with effect from the 14th February, 1962 because of the non-recognition by the Union Government of the Diploma awarded by the Board of Technical Education, Bihar;

(b) whether it is a fact that in the matter of selection of candidates for Government appointments, recognition is given to the identical diploma so far it relates to Mining Institute Jharia (Maithon) and the Mining Institute, Kodarma; and

(c) if so, whether Government will re-examine the case and remove the anomaly that has been created by deleting the Bhaga Mining School from the communique issued by the Union Government published in Bihar papers on the 22nd November, 1961?

**The Minister for Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) Yes, Sir.

(b) Since the State Government itself had proposed only Jharia & Kodarma for the establishment of two regular mining schools, these were recognised by the Central Government.

(c) The question of developing the Bhaga School also into a regular mining school is under consideration.

**Ankleshwar Stores**

\*325. **Shri Yajnik:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether any serious complaints have been received regarding the management of stores of the Oil and Natural Gas Commission at Ankleshwar;

(b) whether the store-keeper at Ankleshwar has been suspended;

(c) whether a large quantity of cement was sought to be removed from the godowns of the Oil and Natural Gas Commission by certain persons at Ankleshwar; and

(d) whether any arrests have been made in this connection?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) and (b). Some complaints have been received and are being enquired into; action would follow on the basis of the result of the enquiry;

(c) and (d). The matter is being investigated by the police.

**Foundry Forge Factory at Ranchi**

\*326. { **Shri Subodh Hansda:**  
**Shri S. C. Samanta:**

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the detailed project report for the Foundry Forge Factory at Ranchi has been submitted by Messrs. Technoexport, Prague to Heavy Engineering Corporation; and

(b) if so, when and the details thereof?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) and (b). The Foundry Forge Plant, being set up at Hatia near Ranchi, will provide the necessary castings, forgings, rough machined components and finished rolls required for the Heavy Machine Building Plant. The plant is being set up in three stages, to correspond to the needs (80,000 tons) of the Heavy Machine Building Plant.

2. The Detailed Project Report for the first two stages of the Plant was received from Messrs. Technoexport, Prague in November, 1959, and accepted in April 1960.

3. The Detailed Project Report for the Third stage of the plant has just been received from Messrs. Technoexport, Prague and is being examined, by the Heavy Engineering Corporation Limited, Ranchi.

**Bye-Products in Neyveli Lignite Project**

\*327. { Shri S. C. Samanta:  
Shri Subodh Hansda:  
Shri M. L. Dwivedi:

Will the Minister of Mines and Fuel be pleased to state:

(a) how the bye-products in the Neyveli Lignite Project are going to be utilised;

(b) whether any planning and research were carried out in the matter; and

(c) if so, whether private parties are coming forward to exploit the bye-products?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) The bye-products obtained in the Integrated Neyveli Lignite Project, to the extent they are not required for use in the Project, will be sold to other consumers.

(b) and (c). Laboratory tests on the utilisation of the bye-products are being carried out in the Project

Laboratory. Interested parties such as the Central Fuel Research Institute, Jealgora, National Metallurgical Laboratory, Jamshedpur and Bhadravati Iron and Steel Works, Mysore, are also conducting tests in this regard. The Government of Madras have also constituted a Committee to examine the potentiality of the use of the bye-products of the Project.

Enquiries are being received from private parties regarding the exploitation of the bye-products. The results so far obtained of the laboratory tests are being made available to all those who send in requests for the same.

**Palai Central Bank**

\*328. { Shri A. K. Gopalan:  
Shri Imbichibava:  
Shri Vasudevan Nair:  
Shri E. Madhusudan Rao:

Will the Minister of Finance be pleased to state:

(a) why no action has been taken so far against the Directors of Palai Central Bank for misfeasance;

(b) what is the total amount realised by the Official Liquidator by the sale of movable and immovable properties separately held by the Bank upto the end of March 1962; and

(c) whether there is any prospect of paying anything further to the depositors in addition to the dividend of 40 nP in the rupee already paid?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwarī Sinha):** (a) Necessary evidence that may be required in misfeasance proceedings is being collected.

(b) Rs. 2,91,73,499 on sale of movable property. Rs. 13,88,072 on sale of immovable property.

(c) As the funds available at present are not sufficient, further payments to depositors will depend mainly on the extent of future recoveries.